

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

35(ND)15

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
25.02.2019**

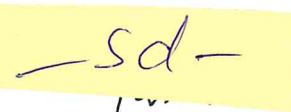
**NAME OF THE COMPANY: Ms. Ameeta Mehra V/s. M/s. Mehra Developers
& Farms Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

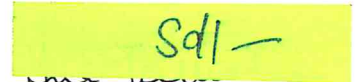
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Jeevesh Nagrath and Mr. Aruj Dhingra, Advocates		
	For the Respondent:	Mr. Dhruv Mehra and Mr. Manik Dogra, Advocates		

ORDER

Request for an adjournment is being made on behalf of the petitioner on grounds of demise in his family. At request, adjourn to 26th March, 2019.



**(V. K. Subburaj)
Member (T)**



**(Ina Malhotra)
Member (J)**